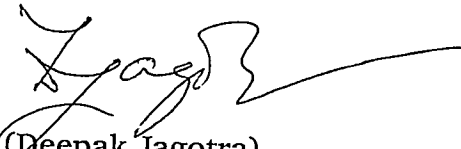


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that Sh. Hasan Anzar, Additional Sessions Judge (POCSO), East District, Karkardooma Courts, Delhi, shall act as Officer In-charge, Vulnerable Witness Deposition Complex, Karkardooma Courts, Delhi with immediate effect.



(Deepak Jagotra)
Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

No. 5900-97/Pr.D&SJ(East)/KKD/Delhi

Dated 29/7/2022

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District and Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District and Sessions Judge (North East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi..
6. The Administrative Officer (Judl.), VWDC, Karkardooma Courts, Delhi.
7. The Incharge, VWDC, Karkardooma Courts, Delhi.
8. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
9. For uploading on LAYERS.
10. The concerned file.


Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.